

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
DIVISION BENCH
CAUSELIST

Court No. : 1

Date :16/10/2017
Day :Monday
Time : 10:30A.M

CORAM:

Hon'ble Mr. Ashok Jindal,Member Judicial
Hon'ble Dr. Devender Singh,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	E/MISC/86/2016 E/2712/2007	Ms Sheena Industries	C.C.E Rohtak	ASHWANI SHARMA,ADV/DR	
2	E/MISC/87/2016 E/706/2008	Ms Sheena Industries	C.C.E Rohtak	ASHWANI SHARMA,ADV/DR	
3	ST/EH/60299/2017 ST/4087/2012	Ms Everest Brand Solution Private Limited	C.C.E Delhi	V. LAKSHMI KUMARAN/DR	
4	C/MISC/60227/2017 C/MISC/60199/2017 C/241/2016	Golden Enterprises	C.C. LUDHIANA	Jagmohan Bansal/DR	
5	C/COD/60049/2017 C/60108/2017	Deepak Bhandari	C.C. LUDHIANA	Naveen Bindal/DR	
6	C/COD/60053/2017 C/60118/2017	Ms A D Overseas	C.C. LUDHIANA	Naveen Bindal/DR	
7	ST/COD/60317/2017 ST/60656/2017 <u>REGULAR MATTERS</u>	Rajdhani Flora And Infrastructure Developers Pvt Ltd	C.C.E Faridabad I	PRAMOD KUMAR RAI, ADVOCATE/DR	
8	E/1579/2006	PRINCE AGRO & ALLIED INDUSTRIES	C.C.E CHANDIGARH-I	BSM LEGAL, ADVOCATES/CONSULTANTS/DR	
9	E/2086/2006	Prince Agro & Allied Industries	C.C.E Chandigarh-i	Balbir Singh/DR	
10	E/2189/2007	Prince Agro & Allied Industries	C.C.E Chandigarh-i	IP/DR	
11	E/1372/2008	HINDUSTAN NATIONAL GLASS & INDUSTRIES LTD.	C.C.E ROHTAK	Sanghi & Co./DR	
12	E/377/2009	C.C.E PANCHKULA	E.G.PHARMA PVT LTD	DR/IP	
13	ST/627/2009	Ace Financial Services	C.C.E Delhi-iii	B. R. Sharma,Advocate /DR	
14	E/1003/2009	Cure Quick Remedies P Ltd	C.C.E Panchkula	J. P. Kaushik/DR	
15	E/1753/2009 E/CROSS/146/2009	C.C.E PANCHKULA	CURE QUICK PHARMACEUTICALS	DR/R. K. Philips	
16	E/1770/2009	PATIALA CASTINGS PVT. LTD.	C.C.E CHANDIGARH-I	Gaurav Agarwal/DR	
17	E/2608/2009	NAV JYOTI CHEMICALS & FERTILIZERS,	C.C.E CHANDIGARH-I	Naresh. K. Garg, Advocate/DR	

18	E/2609/2009	NAV JYOTI CHEMICALS & FERTILIZERS,	C.C.E CHANDIGARH-I	Naresh. K. Garg, Advocate/DR
19	E/3021/2009	SUZUKI MOTORCYCLE (I) PVT. LTD.	C.C.E DELHI-III	R. S. Tandon /DR
20	E/680/2010	Prince Agro & Allied Industries,	C.C.E Chandigarh-i	D. S. K. Legal, Attorney & Solicitors/DR
21	ST/3404/2012	Ericsson India Pvt Ltd	C.C.E Ltu Delhi	IP/DR
22	ST/57108/2013	Punjab State Warehousing Corporation	C.C.E Chandigarh-ii	Joy Kumar/DR
23	ST/57341/2013	Punjab State Warehousing Corporation	C.C.E Chandigarh-ii	Joy Kumar/DR
24	ST/58260/2013	Punjab State Warehousing Corporation	C.C.E Chandigarh-ii	Joy Kumar/DR
25	ST/53907/2014	Ms Dif Ltd	C.C.E Delhi	PRADEEP K MITTAL AND PRAVEEN K MITTAL/DR
26	C/222/2016	Ms Claas India Private Limited	C.C.E Amritsar	IP/DR
27	C/223/2016	Saurabh Gupta Manager Claas India Pvt Ltd	C.C.E Amritsar	S. Thirumalai /DR
28	C/52593/2016	Ms Bharti Infotel Ltd	Icd New Delhi	Sidharth srivastava advocate/DR


Prepared By


Checked By


12.10
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh